


Performa Regarding real time data of Pendency of various categories of civil and criminal cases as on 28-02-2018.

Civil Cases											
Sr. No	Type of Cases	2010	2011	2012	2013	2014	2015	2016	2017	2018	Total
1	HMA	-	-	-	-	-	-	1	1	-	2
2	WMC Act	-	1	-	3	-	1	-	1	-	6
3	Civil Suit	4	7	17	28	45	88	108	112	81	427
4	Rent Pet.	-	-	-	-	-	-	-	1	-	1
5	Succession Act	-	-	-	-	-	-	-	-	-	0
6	Execution	-	-	4	4	4	9	19	45	2	87
7	CMA,s	-	-	-	2	5	5	27	77	16	132
	Total	4	8	21	37	54	103	155	237	36	655

Criminal Cases											
Sr. No	Type of Cases	2010	2011	2012	2013	2014	2015	2016	2017	2018	Total
1	Special Act	-	-	-	-	1	4	3	27	21	56
2	NDPS Act	-	-	1	2	2	-	1	2	2	10
3	Pvt. Comp	-	-	-	-	2	1	-	4	3	10
4	DV Act	-	-	-	-	1	4	9	13	2	29
5	Police Challan	-	1	16	12	22	29	51	77	15	223
6	Excise Act	-	-	-	-	-	-	-	4	-	4
7	Comp. U/S 138 NIA	-	4	11	7	19	67	173	251	59	591
8	Food Cases	-	-	-	-	-	-	-	-	-	-
9	Summary cases (MV Act)	-	-	-	-	-	-	-	401	605	1006
10	Forest Act	-	-	-	-	1	-	-	-	-	01
11	Misc Cr.MA,s	-	-	-	-	1	2	18	63	25	109
12	125 Cr.PC	-	-	-	-	-	4	7	18	1	30
13	Bail Applications	-	-	-	-	-	-	-	-	-	-
	Total	0	5	28	22	48	111	266	856	733	2069


 Civil Judge -cum-
 Judicial Magistrate Ist Class
 Manali, Distt. Kullu (H.P)

Real time data of pendency of various categories of cases for the month of February, 2018 in respect the court of District and Sessions Judge Kullu HP.

Sr. No.	Case Type	2009	2010	2011	2012	2013	2014	2015	2016	2017	2018	Total
1.	CIVIL SUIT	-	-	-	-	-	-	1	2	1	1	5
2.	CIVIL APPEAL	-	-	-	-	-	-	1	4	25	-	30
3.	C.M.A.	-	-	-	-	-	-	-	1	4	1	6
4.	Cl. Petition	-	-	-	-	1	1	20	34	29	3	88
5.	Ref. Petition	-	-	-	-	-	-	27	-	14	-	41
6.	H.M.A.	-	-	-	-	-	1	4	9	40	15	69
7.	Exe. Pet.	-	-	-	-	2	2	2	84	79	8	177
8.	C.M.P	-	-	-	-	-	1	4	6	98	11	120
9.	AIR	-	-	-	-	-	-	-	-	17	5	22
10.	Percept	-	-	-	-	-	-	4	1	-	-	5
11.	G & W Act.	-	-	-	-	-	-	-	-	3	-	3
12.	Arb. Act.	-	-	-	-	-	-	3	-	2	-	5
13.	Obj. Pet.	-	-	-	-	-	-	1	5	4	-	10
14.	Civil Review.	-	-	-	-	-	-	-	1	-	-	3
15.	Caveat	-	-	-	-	-	-	-	-	3	-	3
	Total	-	-	-	-	3	5	67	147	319	44	585
CRIMINAL CASES.												
1.	Sessions Trials	-	1	-	-	4	29	49	67	78	13	241
2.	Corruption cases	-	-	-	2	1	11	5	7	2	3	31
3.	Cr. Appeal	-	-	-	-	-	1	6	13	26	2	48
4.	Cr. Revision	-	-	-	-	-	-	1	5	8	2	16
5.	Bail	-	-	-	-	-	-	-	-	2	23	25
6.	Cr. M.P.	-	-	-	-	-	-	3	06	15	6	30
	Total	0	1	0	2	5	41	64	98	131	24	391
	Gr. Total -	0	1	0	2	8	46	131	245	450	53	976

District and Sessions Judge
Kullu & Lahaul & Spiti District
at Kullu (H.P.)

Real time data of pendency of various categories of cases for the month of February, 2018 of the court of Addl. District and Sessions Judge Kullu HP.

Sr. No.	Case Type	2008	2011	2012	2013	2014	2015	2016	2017	2018	Total
1.	CIVIL SUIT	-	-	-	-	-	02	03	01		6
2.	CIVIL APPEAL	-	-	-	-	-	-	2	13	2	17
3	C.M.A.	-	-	-	-	-	-		1	-	1
4	Cl. Petition	-	-	-	-	-	2	41	29	5	77
5	Ref. Petition	-	-	-	-	-	-	18	-	-	18
6	H.M.A.	-	-	-	-	-	1	6	42	16	65
7	Exe. Pet.	-	1	1			3	112	90	7	214
8	C.M.P	-	-	-	-	4	1	4	73	30	112
9	AIR	-	-	-	-	-	-	1	24	6	31
10	IT. Act.	-	-			3	-	-	-	-	3
11	Percept	-	-	-	-	-	-	-	1	-	1
12	G & W Act.	-	-	-	-	-	-	-	-	-	-
13	Arb. Act.	-	-	-	-	-	-	-	-	-	-
14	Pauper Suit	-	-	-	-	--	--	-	-	-	--
15	Obj. Pet.	-	-	-	-	1	-	-	-	-	1
16	Cross Obj.	-	-	-	-	-	-	-	-	-	-
17	Civil Revision.	-	-	-	-	-	-	-	-	-	-
	Total	0	1	1	0	8	9	187	274	66	546
1.	Sessions Trials	-	-		2	5	11	59	84	10	171
2.	Cr. Appeal	-	-	-	-	-	-	-	5	3	8
3.	Cr. Revision	-	-	-	-	-	-	-	2	-	2
4	Bail	-	-	-	-	-	-	-	4	14	18
5	Cr. M.P.	-	-	-	-	-	1	-	17	6	24
	Total	0	0	0	2	5	12	59	112	33	223
	G. Total	0	1	1	2	13	21	246	386	99	769

Additional Sessions Judge
Kullu District Kullu HP

**Real time date of pendency of various categories of cases pending in the
cum- Chief Judicial Magistrate, Kullu for the month of February 2018**

Name of cases												
	2018	2017	a)2016	(b)2015	(c)2014	(d)2013	(e)2012	(f)2011	(g)2010	(h)2009	2007	
Civil Work												
1. WC Act	0	6	9	3	2	15	1	0	0	0	0	36
2. Motor Accident Claim	0	0	0	0	0	0	0	0	0	0	0	0
3. GW Act	0	2	1	0	2	0	1	0	0	0	0	6
4. HMA	0	3	0	5	0	0	0	0	0	0	0	8
5. Civil Appeals	0	0	0	0	0	0	0	0	0	0	0	0
6. Civil revision	0	0	0	0	0	0	0	0	0	0	0	0
7. Review Application	0	0	0	0	0	0	0	0	0	0	0	0
8. Civil Suits	61	308	268	254	163	82	30	13	0	0	0	1179
9 Rent Cases	0	0	3	1	2	0	0	0	0	0	0	6
10. Precept	0	0	0	5	0	0	0	0	0	0	0	5
11. Succession Act	1	1	4	3	1	0	0	0	0	0	0	10
12. Execution Petition	11	43	43	30	26	25	12	5	2	0	0	197
13. Objection Petition	0	1	1	2	2	0	0	0	0	0	0	6
14. CMA	76	226	122	42	21	10	3	0	0	0	0	500
Total	149	590	451	345	219	132	47	18	2	0	0	1953
CRIMINAL WORK												
1. Special Act	2	8	4	6	4	7	3	1	1	0	0	36
2. Arms Act	0	0	1	1	0	0	0	0	0	0	0	2
3. Domestic V. Act	7	55	44	18	6	0	0	0	0	0	0	130
4. Complaints	0	2	10	5	7	3	1	2	0	0	0	30
5. Bail Applications	0	0	0	0	0	0	0	0	0	0	0	0
6. Police Challan	25	147	123	116	117	75	162	42	13	1	0	821
7. Excise Cases	2	5	0	3	3	6	2	1	1	0	0	23
8. Comp. u/s 138 NIA	38	383	281	360	282	190	51	24	6	0	0	1615
9. Food Act Cases	0	0	0	0	0	0	0	1	0	1	0	2
10. Summary cases	478	399	6	1	0	0	0	0	0	0	0	884
11. Forest Cases	0	1	0	0	1	2	4	0	0	0	0	8
12. Misellaneous	24	132	49	23	8	5	3	1	3	0	0	248
13. Pet. u/s 125 CrPC	6	35	32	13	16	6	1	0	0	0	0	109
14. Panch. Appeal	0	1	0	0	0	0	0	0	0	0	0	1
Total	582	1168	550	546	444	294	227	72	24	2	0	3909
Grand Total	731	1758	1001	891	663	426	274	90	26	2	0	5862


**Senior Civil Judge -cum-
Chief Judiial Magistrate Kullu HP**

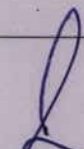
FEBRUARY 2018

PENDENCY STATEMENT FOR THE END OF FEBRUARY 2018

Court Name. Chief Judicial Magistrate L&S At Kullu

I. CIVIL CASES	Pendency
1 Guardian and Wards Act	2
2 Hindu Marriage Act	12
3 W.C Act.	52
4 Civil Suits/Counter Claim	1209
5 Rent Cases	11
6 Precept Cases	3
7 Succession Act	6
8 Executions Petition	163
9 Pauper Application	1
10 Objection Petition	2
11 CMA	358
TOTAL	1819
II. CRIMINAL CASES	
1 D.V. Act	59
2 138 of N.I Act	1523
3 N. D.P.S Act	38
4 Special Act	20
5 Bail Applications	
6 Police Challan	1436
7 Excise Cases	31
8 Complainant Cases/Pvt. Comp.	23
9 Food Cases	13
10 Summary Cases	494
11 Forest Cases	2
12 Misc. Cases/127 Cr. pc	25
13 Petitions u/s 125 Cr. P.C	56
14 Criminal Misc.	261
TOTAL	3981
GRAND TOTAL	5800

Juvenile caess	26
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Senior Civil Judge-cum-
Chief Judicial Magistrate,
L&S at Kullu H.P.

FEBRUARY 2018

PENDENCY STATEMENT FOR THE END OF FEBRUARY 2018

Court Name. Chief Judicial Magistrate L&S At Keylong

I. CIVIL CASES	Pendency
1 Guardian and Wards Act	0
2 Hindu Marriage Act	0
3 W.C Act.	6
4 Civil Suits/Counter Claim	49
5 Rent Cases	0
6 Arbitration Cases	0
7 Succession Act	1
8 Executions Petition	6
9 Pauper Application	0
10 Objection Petition	0
11 CMA	15
TOTAL	77
II. CRIMINAL CASES	
1 D.V. Act	2
2 138 of N.I. Act	22
3 N. D.P.S Act	2
4 Special Act	1
5 Bail Applications	0
6 Police Challan	111
7 Excise Cases	3
8 Complainant Cases/Pvt. Comp.	8
9 Food Cases	0
10 Summary Cases	5
11 Forest Cases	0
12 Misc. Cases/127 Cr. pc	0
13 Petitions u/s 125 Cr. P.C	0
14 Criminal Misc.	14
TOTAL	168
GRAND TOTAL	245

Senior Civil Judge-cum-
Chief Judicial Magistrate,
L&S at Kullu H.P.